

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO.79 OF 2014**

**Dated: 8<sup>th</sup> January, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**M/s Raj West Power Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Himanshi Andley  
Mr. Abhishek Upadhayay for RERC/R-1  
Mr. P.N. Bhandari  
Dr. Harsh Surana

**ORDER**

Mr. R.K. Mehta, learned counsel for the State Commission has completed his arguments. Ms. Porva Saigal, learned counsel for the appellant has also been heard in rejoinder submissions. Thus, the arguments by the parties have been concluded.

**Judgment is reserved.**

**(T. Munikrishnaiah)  
Technical Member**

rkt/dk

**(Justice Surendra Kumar)  
Judicial Member**